

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF DWARKADHIS PROJECTS
PRIVATE LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor Dwarkadhis Projects Private Limited
2.	Date of incorporation of corporate debtor 10-11-2005
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U45201DL2005PTC142439
5.	Address of the registered office and principal office (if any) of corporate debtor Regd. Office: Building No-3, Kh. No.-385, Plot No.-2, 100ft Road, Ghitorni, MG Road, Delhi-110030 Principal Office: Building No. 433 Sector-31, Gurgaon-122003
6.	Insolvency commencement date in respect of corporate debtor The Hon'ble NCLT Delhi Bench (Court II) Pronounced the Order on 6 th March, 2024. However, the said Order was uploaded on NCLT Portal on 7 th March 2024.
7.	Estimated date of closure of insolvency resolution process 03-09-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Dr. Lekh Raj Bajaj IBBI/IPA-002/IP-N00039/2016-17/10078
9.	Address and e-mail of the interim resolution professional, as registered with the Board 107, Agarwal Prestige Mall Adjoining to M2K Pitampura, Delhi-110034 lekhrajbajaj@rediffmail.com , 9810109335
10.	Address and e-mail to be used for correspondence with the interim resolution professional 107, Agarwal Prestige Mall Adjoining to M2K Pitampura, Delhi-110034 cirp.ddppl@gmail.com
11.	Last date for submission of claims 21-03-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class (es): Home Buyers



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Amit Agrawal IBBI/IPA-002/IP-N00185/2017-2018/10456 H-63, Vijay Chowk, Laxmi nagar, Delhi-110092 2. Sudhanshu Gupta IBBI/IPA-002/IP-N00216/2017-2018/10668 311, Agarwal Chamber –II, Plot No. 30-31, Veer Savarkar Block, Opposite Metro Pillar No. 58, Shakarpur, Delhi-110092 3. Ravi Sharma IBBI/IPA-002/IP-N00197/2017-2018/10563 2E/207, 2nd Floor, Caxton House, Jhandewalan Extension, New Delhi-110055
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: as given in S.No. 13

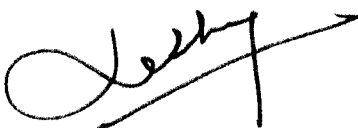
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the DWARKADHIS PROJECTS PRIVATE LIMITED on 06/03/2024 (*The Copy of said order was uploaded on NCLT Portal on 07/03/2024*).

The creditors of DWARKADHIS PROJECTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21-03-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Dr. LEKHRAJ BAJAJ

(Interim Resolution Professional)

Regn. No. : IBBI/IPA-002/IP-N00039/2016-17/10078

AFA Valid till 13/11/2024

Email Id: cirp.ddppl@gmail.com



Date: 09/03/2024

Place: New Delhi

2. Pre-Bid Meeting (Online)

21-03-2024 (15:00 Hours)

The complete papers can be downloaded for free from our official website www.apdcl.org and also from <https://assamtenders.gov.in>

Sd/- Chief General Manager (PP&D), APDCL

Please pay your energy bill on time and help us to serve you better!

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
DWARAKADHIS PROJECTS PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of corporate debtor	Dwarakadhis Projects Private Limited
2. Date of incorporation of corporate debtor	10-11-2005
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4. Corporate Identity No. of corporate debtor	U45201DL2005PTC142439
5. Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: Building No-3, Kh. No.-385, Plot No.-2, 100ft Road, Ghitorni, MG Road, Delhi-110030 Principal Office: Building No. 433 Sector-31, Gurgaon-122003
6. Insolvency commencement date in respect of corporate debtor	The Hon'ble NCLT Delhi Bench (Court II) Pronounced the Order on 6th March, 2024. However, the said Order was uploaded on NCLT Portal on 7th March 2024.
7. Estimated date of closure of insolvency resolution process	03-09-2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Dr. Lekh Raj Bajaj IBBI/IPA-002/IP-N00039/2016-17/10078
9. Address and e-mail of the interim resolution professional, as registered with the Board	107, Agarwal Prestige Mall Adjoining to M2K Pitampura, Delhi-110034 lekhradjaj@rediffmail.com, 9810109335
10. Address and email to be used for correspondence with the interim resolution professional	107, Agarwal Prestige Mall Adjoining to M2K Pitampura, Delhi-110034 cirp.ddppl@gmail.com
11. Last date for submission of claims	21-03-2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): Home Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Amit Agrawal IBBI/IPA-002/IP-N00185/2017-2018/10456 H-63, Vijay Chowk, Laxmi nagar, Delhi-110092 2. Sudhanshu Gupta IBBI/IPA-002/IP-N00216/2017-2018/10668 311, Agarwal Chamber - II, Plot No. 30-31, Veer Savarkar Block, Opposite Metro Pillar No. 58, Shakarpur, Delhi-110092 3. Ravi Sharma IBBI/IPA-002/IP-N00197/2017-2018/10563 2E/207, 2nd Floor, Caxton House, Jhandewalan Extension, New Delhi-110055
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: as given in S.No. 13

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the DWARAKADHIS PROJECTS PRIVATE LIMITED on 06/03/2024 (The Copy of said order was uploaded on NCLT Portal on 07/03/2024).

The creditors of DWARAKADHIS PROJECTS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21-03-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties. **Dr. LEKHRAJ BAJAJ** (Interim Resolution Professional)

Date : 09/03/2024
Place: New Delhi

Regn. No. : IBBI/IPA-002/IP-N00039/2016-17/10078
AFA Valid till 13/11/2024, Email id: cirp.ddppl@gmail.com

BAID FINSERV LIMITED

(Formerly known as "Baid Leasing and Finance Co. Ltd.")

Regd. Office: "Baid House" 1st Floor, 1, Tara Nagar, Ajmer Road, Jaipur-06 • Ph.: 9214018855
E.: baidfinance@baidgroup.in • W.: www.baidfinserv.com • CIN: L65910RJ1991PLC006981

POSTAL BALLOT NOTICE AND REMOTE E-VOTING INFORMATION

Loan Code No.: 2540000102, Azadpur N S P (Branch), Ashok (Borrower), Laxmi (Co Borrower 1)	Dt: 12-05-2021, Rs. 1309438/-, (Rs. Thirteen lakh Nine Thousand Four Hundred Thirty Eight Only)	Katcha Rasta 23 rd West, Vacant Land 23 rd Floor, Rear Rhs NA Eastern Side Portion, Khasra No. 651 Eastern Side Portion, Khasra No. 651 Gali No. 04, Indra Park, Vill Default Delhi IN 110045 Boundaries As :- North : Gali South : Front portion of the building thereafter East :- RZ-8/K West :- Western side portion of the building
Loan Code No.: 13300000935, Cannught Place (Branch), Asif Ali (Borrower), Tamanna (Co Borrower 1)	Dt: 24-09-2021, Rs. 1121193/-, (Rs. Eleven lakh Twenty One Thousand One Hundred Ninety Three Only)	All The piece and Parcel of the Property having an extent :- Plot No-63, JGF, (L.H.S) Kh.No-64/7 Village hastals, Block-K-1 Extn, Mohan Garden, Uttam Nagar New Delhi New Delhi Delhi :- 110059 Boundaries As :- North : Road-1 ft South : Portion Of Plot East : Portion C Plot West : Portion Of Plot
Loan Code No.: 26600000944, Delhi Rajouri Garden (Branch), Baia Bhatia (Borrower), Sanjay Kumar Bhatia (Co Borrower 1)	Dt: 18-12-2021, Rs. 2510535/-, (Rs. Twenty Five lakh Ten Thousand Five Hundred Thirty Five Only)	All The piece and Parcel of the Propert having an extent :- Old No-20/22, New No-d-20/22 3rd Floor Rear Side With Roof, Kh No.1625/904 Old Govind Puri Shahdara, Vil Khureji Khas Delhi New Delhi Delhi 110051 Boundaries As:- North Entry & Road 25 South : Other Plot East Plot No. 24/14 A West : Plot No.D-20/22
Loan Code No.: 25500001807, Netaji Subhash Place (Branch), Baljor Singh (Borrower), Amit Kumar (Co Borrower 1) Kamlesh Devi (Co Borrower 2)	Dt: 12-05-2021, Rs. 1581945/-, (Rs. Fifteen lakh Eighty One Thousand Nine Hundred Forty Five Only)	All The piece and Parcel of the Property having an extent :- Prop. No.T 102, 2nd flr without rof Gali no.2, Kh No.18/1 vil-Matiyala, TA-blk,om vihar, uttam nagar New Delhi New Delhi Delhi 110059 Boundaries As :- North : Roa 15ft South : Other property East : porti of plot no.TA-102 West : plot no.TA-10
Loan Code No.: 13100001207, Noida 1 Rajendra Place (Branch), Balvinder Kaur (Borrower), Jasmeet Singh (Co Borrower 1)	Dt: 26-10-2017, Rs. 2216859/-, (Rs. Twenty Two lakh Sixteen Thousand Eight Hundred Fifty Nine Only)	All The piece and Parcel of the Propert having an extent :- House No. GL-29, Block, 2nd & 3rd Floor, Part of Khasra No. 844, Tihar Colony, Hari Nagar, Ne Delhi-110064 Boundaries As :- North, Plot No. UA 1. South : Plot No. GL 28.East : 10 Feet Wide Street. West :- Feet Wide Road.
Loan Code No.: 01400005090, New Delhi (Branch), Bansii Dhar (Borrower), Neema Panth (Co Borrower 1)	Dt: 28-06-2021, Rs. 903801/-, (Rs. Nine lakh Three Thousand Eight Hundred One Only)	All The piece and Parcel of the Propert having an extent :- Flat No. 318, Grou floor, DDA Janta NA flat Pocket-1, S A-5 flat Pocket-1, Sec-A-5 Narela Residential Scheme Nare Delhi Delhi 110040 Boundaries As :- North :- NE-1 No. 320 South :- SW-Road 40ft wide E SE- Flat No. 319 West :NW- Flat No.
Loan Code No.: 13100001801, Noida 1 Rajendra Place (Branch), Devender (Borrower), Rakhi (Co Borrower 1)	Dt: 19-11-2019, Rs. 2077458/-, (Rs. Twenty lakh Seventy Seven Thousand Four Hundred Fifty Eight Only)	All The piece and Parcel of the Propert having an extent :- RZ-162-A, 3rd (lhs) Khasra No-64/2, Village Palam, Nagar-1 New Delhi New Delhi Delhi 110045 Boundaries As :- North : Roa ft wide South : Other's property East : Other's property West : Part of propert thereafter Road 16 ft
Loan Code No.: 19600043503, Delhi - Safdurjung (Branch), Dharmendra (Borrower), Seema (Co Borrower 1)	Dt: 12-05-2021, Rs. 1958143/-, (Rs. Nineteen lakh Fifty Eight Thousand One Hundred Forty Three Only)	All The piece and Parcel of the Propert having an extent :- B-380, 3rd Flr/w Roof Back Side Prtn) Kh No-611, Vill Basai Darapur Sudershan Park Ne Delhi New Delhi New Delhi Delhi :- 11 Boundaries As :- North : Other Prop. South : Gali 10ft wide East : Property B- 381 West : Property No. B- 371
Loan Code No.: 19700043770, Gurgaon - Sohna Road (Branch), Dinesh Singh (Borrower), Chanchal Kumari (Guarantor 4)	Dt: 26-09-2019, Rs. 1961642/-, (Rs. Nineteen lakh Sixty One Thousand Six Hundred Forty Two Only)	All The piece and Parcel of the Propert having an extent :- Property No. Block-I, First Floor, 201 Mahavir Enc iii, New Delhi, New Delhi-110045 Boundaries As :- North : Road Sou Road East : Plot No. RZ-I/15-A West No. RZ-I/17

फॉर्म ए
सार्वजनिक सूचना
(भारतीय दिवाला और दिवालियापन बोर्ड (कॉर्पोरेट ब्यक्तिओं के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के तहत)

द्वारकाधीश प्रोजेक्ट्स प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

प्रासंगिक विवरण	
1. कॉर्पोरेट देनदार का नाम	द्वारकाधीश प्रोजेक्ट्स प्राइवेट लिमिटेड
2. कॉर्पोरेट देनदार के निगमन की तिथि	10-11-2005
3. प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निगमित/पंजीकृत है	कंपनी के रजिस्ट्रार, दिल्ली
4. कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	U45201DL2005PTC142439
5. कॉर्पोरेट देनदार के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	रजि. कार्यालय: भवन संख्या-3, ख. नंबर 385, प्लॉट नंबर-2, 100 फीट रोड, घिंटोमी, एमजी रोड, दिल्ली-110030 प्रधान कार्यालय: बिल्डिंग नंबर 433 सेक्टर-31, गुडगांव-122003
6. कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ होने की तारीख	माननीय एनसीएलटी दिल्ली बेंच (कोर्ट 11) ने 6 मार्च, 2024 को आदेश सुनाया। हालांकि, उक्त आदेश 7 मार्च 2024 को एनसीएलटी पोर्टल पर अपलोड किया गया था।
7. दिवाला समाधान प्रक्रिया बंद होने की अनुमानित तारीख	03-09-2024
8. अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवाला पेशेवर का नाम और पंजीकरण संख्या	डॉ. लेखराज बजाज IBBI/IPA-002/IP-N00039/2016-17/10078
9. अंतरिम समाधान पेशेवर का पता और ईमेल, जैसा कि बोर्ड के पास पंजीकृत है	107, अग्रवाल प्रस्टीज मॉल, एम2के पीतमपुरा के निकट, दिल्ली-110034 lekhrabjajapiretdiffmail.com, 9810109335
10. अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	107, अग्रवाल प्रस्टीज मॉल, एम2के पीतमपुरा के निकट, दिल्ली-110034 cirp.drp.dpppl@gmail.com
11. दावा प्रस्तुत करने की अंतिम तिथि	21-03-2024
12. अंतरिम समाधान पेशेवर द्वारा धारा 21 की अध्याय (अ) के खंड (बी) के तहत लेनदारों की श्रेणियां, यदि कोई हो, सुनिश्चित की गई हैं	वर्ग (वर्ग) का नाम बताएं: घर खरीदने वाले
13. किसी वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवाला पेशेवरों के नाम (प्रत्येक वर्ग के लिए तीन नाम)	अमित अग्रवाल IBBI/IPA-002/IP-N00185/2017-2018/10456 एच-63, विजय चौक, लक्ष्मी नगर, दिल्ली-110092 2. सुभाष गुप्ता IBBI/IPA-002/IP-N00216/2017-2018/10668 311, अग्रवाल चौक-11 प्लॉट नंबर 30-31, वीर सावरकर ब्लॉक, गेटो फ्लोर नंबर 58 के सामने, शकपुर, दिल्ली-110092 3. रवि शर्मा IBBI/IPA-002/IP-N00197/2017-2018/10563 28/207, इरारी मंजिल, कैम्पस हाउस, ब्रिडगेजलान एक्सटेंशन, नई दिल्ली-110055
14. (ए) प्रासंगिक प्रश्न और (बी) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है:	वेब लिंक: https://ibbi.gov.in/home/downloads भौतिक पता: जैसा कि क्रमांक 13 में दिया गया है।

इसके द्वारा नोटिस दिया जाता है कि नेशनल कंपनी लॉ ट्रिब्यूनल ने 06/03/2024 को द्वारकाधीश प्रोजेक्ट्स प्राइवेट लिमिटेड की कॉर्पोरेट दिवालियापन समाधान प्रक्रिया शुरू करने का आदेश दिया है (उक्त आदेश की प्रति 07/03/2024 को एनसीएलटी पोर्टल पर अपलोड की गई थी)।
द्वारकाधीश प्रोजेक्ट्स प्राइवेट लिमिटेड के लेनदारों से कहा जाता है कि वे सबूत के साथ अपने दावे 21-03-2024 को या उससे पहले अंतरिम समाधान पेशेवर को प्रविष्टि संख्या 10 के सामने उल्लिखित पते पर प्रस्तुत करें।
वित्तीय ऋणदाता अपने दावे प्रमाण के साथ केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से सबूत के साथ दावे प्रस्तुत कर सकते हैं। प्रविष्टि संख्या 12 के सामने सूचीबद्ध एक वर्ग से संबंधित एक वित्तीय ऋणदाता, फॉर्म सीए में घर खरीदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए प्रविष्टि संख्या 13 के खिलाफ सूचीबद्ध तीन दिवालियापन पेशेवरों में से अधिकृत प्रतिनिधि की अपनी पसंद का संकेत दिया है।
दावे के झूठे या भ्रामक सबूत प्रस्तुत करने पर जुर्माना लगाया जाएगा।

डॉ. लेखराज बजाज
(अंतरिम समाधान पेशेवर)
रजि. क्रमांक: IBBI/IPA-002/IP-N00039/2016-17/10078
एफएफए 13/11/2024 तक वैध, ईमेल आईडी: cirp.drp.dpppl@gmail.com

उत्कर्ष स्मॉल फाइनांस बैंक
आपकी उम्मीद का खाता
(एक अनुसूचित वार्षिक बैंक)
शुद्धिपत्र

ऋण कोड संख्या: 133000009935, कर्नाट प्लेस (शाखा), आसिफ अली (कर्जदार), तमना (सह-कर्जदार 1)	दिनांक: 24-09-2021, रु. 1121193/-, (रुपये ग्यारह लाख इक्कीस हजार एक सौ तिरानवे मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग: - प्लॉट नंबर -63, यूजीएफ, (एच.एच.एस) खसरा नं.-64/7 ग्राम हस्तमाल, ब्लॉक-के-1 एक्सटेंशन, भोवन गार्डन, उत्तम नगर नई दिल्ली नई दिल्ली दिल्ली :- 110059, सीमाएं इस प्रकार:- उत्तर: सड़क-10 फीट, दक्षिण: प्लॉट का हिस्सा, पूर्व: प्लॉट का हिस्सा, पश्चिम: प्लॉट का हिस्सा
ऋण कोड संख्या: 266000009944, दिल्ली राजौरी गार्डन (शाखा), वाला पाटिया (कर्जदार), संजय कुमार भाटिया (सह-कर्जदार 1)	दिनांक: 18-12-2021, रु. 2510535/-, (रुपये पच्चीस लाख दस हजार पांच सौ पैंतीस मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग:- पुराना नंबर-20/22, नया नंबर-डी-20/22 तीसरी मंजिल पीछे की ओर छत के साथ, खसरा नंबर 1625/904 पुराना गोविंद पुरा, शाहदपुर, साहवीं खुरीजी खसरा दिल्ली नई दिल्ली दिल्ली 110051, सीमाएं इस प्रकार:- उत्तर: प्रवेश और सड़क 25, दक्षिण: अन्य प्लॉट, पूर्व: प्लॉट नंबर 24/14 ए, पश्चिम: प्लॉट नंबर डी-20/22
ऋण कोड संख्या: 25500001807, नेताजी सुभाष प्लेस (शाखा), बलजोर सिंह (कर्जदार), अमित कुमार (सह-कर्जदार 1) कमलेश देवी (सह-कर्जदार 2)	दिनांक: 12-05-2021, रु. 1581945/-, (रुपये पन्द्रह लाख इक्कीस हजार नौ सौ पैंतालीस मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग: - सम्पत्ति संख्या टीए-102, 102, दूसरी मंजिल बिना छत के अधिकार के, गली नंबर 2, खसरा नंबर 18/1 गांव-मोटेयाला, टीए-ब्लॉक, ओम विहार उत्तम नगर नई दिल्ली नई दिल्ली दिल्ली- 110059, सीमाएं इस प्रकार:- उत्तर: सड़क 15 फीट, दक्षिण: अन्य प्लॉट, पूर्व: प्लॉट संख्या टीए-102 का हिस्सा, पश्चिम: प्लॉट संख्या टीए-103
ऋण कोड संख्या: 13100001207, नोएडा 1 राजेंद्र प्लेस (शाखा), बलविंदर कौर (कर्जदार), अरमोत सिंह (सह-कर्जदार 1)	दिनांक: 26-10-2017, रु. 2216859/-, (रुपये बाईस लाख सोलह हजार आठ सौ उनसठ मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग:- मकान नंबर जीएल-29, जी-ब्लॉक, दूसरी और तीसरी मंजिल, खसरा नंबर 844 का हिस्सा, तिहाड़ कॉलोनी, हरि नगर, नई दिल्ली-110064, सीमाएं इस प्रकार:- उत्तर: प्लॉट नंबर 28/1, पूर्व: 10 फीट चौड़ी सड़क, पश्चिम: 15 फीट चौड़ी सड़क
ऋण कोड संख्या: 01400005090, नई दिल्ली (शाखा), बांसी धार (कर्जदार), नीमा पंध (सह-कर्जदार 1)	दिनांक: 28-06-2021, रु. 903801/-, (रुपये नौ लाख तीन हजार आठ सौ एक मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग: - फ्लैट नंबर 318, आर्टड फ्लोर, डीडीए जना फ्लैट पॉइंट -1, सेक्टर-ए-5 फ्लैट पॉइंट-1, सेक्टर-ए-5 नरेला आवासीय योजना नई दिल्ली दिल्ली भारत 110040, सीमाएं इस प्रकार:- उत्तर: उत्तर पूर्व- फ्लैट नंबर 320, दक्षिण: दक्षिण-पूर्व-सड़क 40 फीट चौड़ी, पूर्व: दक्षिण-पूर्व- फ्लैट नंबर 319, पश्चिम: उत्तर-पश्चिम- फ्लैट नंबर 317
ऋण कोड संख्या: 13100001801, नोएडा 1 राजेंद्र प्लेस (शाखा), देवेंद्र (कर्जदार), राखी (सह-कर्जदार 1)	दिनांक: 19-11-2019, रु. 2077458/-, (रुपये बीस लाख सतहतर हजार चार सौ अठ्ठवन मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग:- आरजेड-162-ए, तीसरी मंजिल (एलएचएस) खसरा नंबर-64/2, गांव पालम, नया नगर-1 नई दिल्ली नई दिल्ली दिल्ली-110045, सीमाएं इस प्रकार:- उत्तर: सड़क 18 फीट चौड़ी, दक्षिण: दूसरे की संपत्ति, पूर्व: दूसरे की संपत्ति, पश्चिम: संपत्ति का हिस्सा उसके बाद सड़क 16 फीट
ऋण कोड संख्या: 19600043503, दिल्ली - सफदरजंम (शाखा), धर्मदे (कर्जदार), सीमा (सह-कर्जदार 1)	दिनांक: 12-05-2021, रु. 1958143/-, (रुपये उन्नीस लाख अठ्ठवन हजार एक सौ तैतालीस मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग:- बी-380, तीसरी मंजिल (छत के अधिकार सहित पीछे की ओर भाग) खसरा नंबर-611, गांव बरसई दारापुर सुरक्षित पार्क नई दिल्ली नई दिल्ली नई दिल्ली दिल्ली-110015, सीमाएं इस प्रकार:- उत्तर: अन्य संपत्ति, दक्षिण: गली 10 फीट चौड़ी, पूर्व: संपत्ति नंबर बी-381, पश्चिम: संपत्ति संख्या बी-379
ऋण कोड संख्या: 19700043770, गुडगांव - सोहन रोड (शाखा), दिनेश सिंह (कर्जदार), चंचल कुमारी (गारंटर 4)	दिनांक: 26-09-2019, रु. 1961642/-, (रुपये उन्नीस लाख इकसठ हजार छह सौ बयालीस मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग:-संपत्ति संख्या 16 ब्लॉक-आई, पहली मंजिल, 201 महावीर एक्स्प्रेस-/-, नई दिल्ली, नई दिल्ली-110045, सीमाएं इस प्रकार:- उत्तर: सड़क, दक्षिण: सड़क, पूर्व: प्लॉट नंबर आरजेड-आई/15-ए, पश्चिम: प्लॉट नंबर आरजेड-आई/17
ऋण कोड संख्या: 266000000662, दिल्ली राजौरी गार्डन (शाखा), फरिद यादव (कर्जदार), मुन्नी लाल यादव (सह-कर्जदार 1)	दिनांक: 19-11-2019, रु. 1150267/-, (रुपये ग्यारह लाख पचास हजार दो सौ सड़सठ मात्र)	अग्रलिखित सम्पत्ति का समस्त भाग: - सम्पत्ति आरजेड-126-ए, (पुराना नंबर 59-ए, पश्चिम ब्लॉक) छत के अधिकार के साथ टीएफ फ्रंट साइड भाग, ब्लॉक आरजेड, गली 7, खसरा 12/14, गांव ख्याला, विष्णु गार्डन एक्सटेंशन, दिल्ली नई दिल्ली दिल्ली -110018, सीमाएं इस प्रकार: उत्तर: अन्य संपत्ति, दक्षिण: अन्य संपत्ति, पूर्व: प्लॉट का हिस्सा, पश्चिम: सड़क